



THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 18th November, 2019

No.HC.VII-39/2019/ **6701** /A. Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to release Shri Aditya Hazarika, Registrar (Administration), Gauhati High Court, Guwahati from the Registry of the Gauhati High Court with effect from the date of handing over charge as Registrar (Administration), Gauhati High Court, Guwahati for the purpose of joining his new assignment.

On his release, Shri Hazarika is transferred and posted as Member, MACT, Goalpara, vice Shri Dulal Mech transferred.

Shri Hazarika will hand over charge of his Office to the Registrar General, Gauhati High Court, Guwahati and join his new assignment immediately.

No.HC.VII-39/2019/ **6702** /A. Shri Dulal Mech, Member, MACT, Goalpara, is transferred and posted as Presiding Officer, Labour Court, Dibrugarh, vice Shri Abu Saleh Badrudduza Laskar already transferred.

Shri Mech will hand over charge of his Court and Office to the District and Sessions Judge, Goalpara and proceed to join his new assignment immediately.

No.HC.VII-39/2019/ **6703** /A. Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Kuntal Sharma Pathak, Additional District and Sessions Judge, Nagaon, an Officer in Grade-I of the Assam Judicial Service, as Registrar (Administration), Gauhati High Court, Guwahati, in his Grade pay plus other allowances as admissible under the Rules with effect from the date of assuming charge of the said post, vice Shri Aditya Hazarika released from the Registry of the Gauhati High Court.

Shri Sharma Pathak will hand over charge of his Court and Office to the District and Sessions Judge, Nagaon and proceed to join his new assignment immediately.


18/11/19

By Order,
Sd/- M.K. Kalita,
REGISTRAR (VIGILANCE)
Contd.....

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Memo No. HC.VII-39/2019 / 6704 - 6728 /A.

Dated 18.11.2019

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati. He is requested to place the services of Shri Kuntal Sharma Pathak at the disposal of the Gauhati High Court, Guwahati with effect from the date of his joining in the Gauhati High Court, Guwahati and take necessary steps for appointment of Shri Dulal Mech as Presiding Officer, Labour Court, Dibrugarh.
2. The Commissioner & Secretary to the Govt. of Assam, Labour & Employment Department, Dispur with a request to appoint Shri Dulal Mech as Presiding Officer, Labour Court, Dibrugarh.
3. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati for information. He is requested to issue Pay Slips to the above transferred and posted Officers.
4. The District and Sessions Judge, _____
5. The Principal Judge, Family Court, No.I & II, Kamrup (M), Guwahati/ Cachar, Silchar/Dhubri/Barpeta/Nalbari.
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
8. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup(M), Guwahati.
9. The Special Judge, Assam, Guwahati.
10. The Special Judge, CBI & NIA, Assam, Guwahati.
11. The Member- Secretary, Assam State Legal Services Authority, Guwahati.
12. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Goalpara/ Tezpur/Amingaon.
13. The Special Judge, Addl. CBI Court, No.I, II & III, Assam, Chandmari, Guwahati.
14. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
15. Shri Aditya Hazarika, Registrar (Administration), Gauhati High Court, Guwahati.
16. Shri Dulal Mech, Member, MACT, Goalpara.
17. Shri Kuntal Sharma Pathak, Addl. District and Sessions Judge, Nagaon.
18. The Joint Registrar (_____), Gauhati High Court, Guwahati.
19. The Chief Judicial Magistrate, _____
20. The Deputy Registrar (_____), Gauhati High Court, Guwahati
21. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
22. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
23. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
24. The C.A. to General/ Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial), Gauhati High Court, Guwahati.
25. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

18/11/2019
REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI

18/11/19